

In the Court of  
III Addl. SENIOR CIVIL JUDGE  
Bengaluru Rural District.,  
Bengaluru.  
Cause List Dated **19.07.2021**  
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;"><b><u>EVIDENCE</u></b></p> <p>1) OS. 1621/2015 2) OS. 615/2016 3) OS. 1049/2016 4) OS. 154/2017 5) OS. 309/2019 6) OS. 1058/2019 7) OS. 1260/2019 8) OS. 1385/2019 9) MC. 418/2019 10) Misc. 16/2020</p> <p style="text-align: center;"><b><u>ARGUMENTS</u></b></p> <p>11) RA. 90/2012 12) MA. 86/2014 13) MA. 14/2016</p> <p style="text-align: center;"><b><u>HEARING</u></b></p> <p>14) OS. 575/2008 15) OS. 1691/2008 16) OS. 826/2010 17) OS. 996/2010 18) OS. 635/2011 19) OS. 1048/2011 20) OS. 420/2012</p>	<p style="text-align: center;"><b><u>HEARING</u></b></p> <p>21) OS. 514/2012 22) OS. 736/2012 23) EX. 120/2012 24) OS. 1517/2012 25) OS. 1157/2014 26) OS. 1531/2015 27) OS. 1664/2015 28) OS. 1837/2015 29) OS. 1076/2016 30) OS. 999/2019 31) OS. 1239/2019 32) OS. 1507/2019</p>

III Addl. Senior Civil Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 17.07.2021 issued by the Hon'ble High Court of Karnataka.